POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

FALCON TYRES LIMITED

Regd. Office: K. R. S. Road, Metagalli, Mysore – 570 016 (Karnataka)

The details subsequent to the completion of the Offer made vide Public Announcements dated February 1, 2007 and May 13, 2009 in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by Wealth Sea Pte. Ltd ("the Acquirer") and Manali Properties & Finance Pvt. Ltd and Suryamani Financing Company Limited ("the PACs") to acquire up to 11,36,184 equity shares of Rs. 10/- each representing 20% of the voting capital of Falcon Tyres Limited at a price of Rs. 151.71 per fully paid-up share plus interest payable to eligible affected shareholders ('Offer Price') are as under :

1. Name of the Target Company	:	**Falcon Tyres Limited**
2. Name of Acquirer(s) including PACs	:	Wealth Sea Pte. Ltd ("the Acquirer") along with Manali Properties & Finance Pvt. Ltd and Suryamani Financing Company Limited ("the PACs")
3. Name of Manager to the Offer	:	Microsec Capital Limited
4. Name of the Registrar to the Offer	:	Alpha Systems Private Limited
5. **Offer Details**		
Date of opening of the Offer	:	Friday, May 22, 2009
Date of closure of the Offer	:	Wednesday, June 10, 2009

Sl. No.	Item	Proposed in the Offer document		Actual	
1.	Offer price	Rs. 151.71 plus interest payable to eligible affected shareholders*		Rs. 151.71 plus interest payable to eligible affected shareholders*	
		No.	%	No.	%
2.	Share holding of acquirer along with PACs before Open Offer	42,50,464	74.82%	42,50,464	74.82%
3.	Shares acquired in the Open Offer	11,36,184	20.00%	6,59,660	11.61%
4.	Size of the Open Offer (No. of shares multiplied by offer price per share)	Rs. 1723.70 Lacs plus interest payable to eligible affected shareholders		Rs. 1000.77 Lacs plus interest of Rs. 43.86 Lacs paid to eligible affected shareholders	
5.	Shares acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	NIL	NIL	NIL	NIL
6.	Post offer share holding of Acquirer	No.	%	No.	%
	including PACs (2+3+5)	53,86,648	94.82%	49,10,124	86.43%
7.	Post Offer Shareholding of Promoter Group including Acquirer & PACs	53,86,648	94.82%	49,10,124	86.43%
8.	Pre & Post offer share holding of Public	Pre offer	Post offer	Pre offer	Post offer
		14,30,458	294,274	14,30,458	770,798
		25.18%	5.18%	25.18%	13.57%

* As determined in terms of the Letter of offer dated May 13, 2009.

Status of the Escrow Account	Released.
Payment of interest, if any,	Interest of Rs. 43.86 Lacs was paid to eligible affected shareholders as determined in terms of the Letter of Offer dated May 13, 2009.
Status of investor complaints received, if any	All the investor complaints received have been replied to.

This Public Announcement will also be available on SEBI website at **www.sebi.gov.in**

The Board of Directors of the Acquirer and the PACs accept jointly and severally responsibilities for the information contained in this Post Offer Public Announcement and for the fulfillment of their obligations under the SEBI (SAST) Regulations.

Please read this Post Offer Announcement in conjunction with the Public Announcements.

Issued by Manager to the Offer on behalf of the Acquirer and PACs :

MICROSEC
MICRO FOCUS. MEGA WEALTH

Microsec Capital Limited
Azimganj House, 2nd Floor, 7 Camac Street, Kolkata 700 017
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E-mail : **pharlalka@microsec.in** Website : **www.microsec.in**
Contact Person : **Mr. Pankaj Harlalka**

Place : Kolkata
Dated : July 06, 2009